

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-119/2001/2721 /A**

From :- Smti Pronita Morang,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To, Smti Sharmila Bhuyan,  
District and Sessions Judge,  
Baksa.

Dated Guwahati the <sup>23rd</sup> 23 April, 2025.

Sub: **Restricted holiday.**

Ref:- Your letter No. DJ/BAK/2025/1470 Dated 10.04.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 19.04.2025, along with station leave permission, with the official vehicle, at own cost, from the evening of 11.04.2025 till the evening of 22.04.2025.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-119/2001/2722/A, dated** , 23-04-2025

Copy to:

1. The Project Manager, Gauhati High Court.

23.04.25  
**JT. REGISTRAR (VIGILANCE)**

*[Signature]*